(e) Sheets thinner than 20 gauge are being allowed to be imported whenever possible under barter deals.

#### LOSSES IN GAUHATI REFINERY

- 406. SHRI SITARAM JAIPURIA: Will the Minister of Petroleum and Chemicals be pleased to state:
- (a) whether it is a fact that the Nunmati refinery at Gauhati is working at a heavy loss;
- (b) if so, the reasons for the failure of the project; and
- (c) what remedial action Government have taken to improve the situation?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR): (a) and (b) No, Sir, but some loss is due to prolonged troubles in the Kerosene Refining Unit and limited quantity of the off-take of products. Stoppage of water supply to the pumping station between 26th October and 15th November, 1963 was also a contributory cause.

(c) Measures have been taken to improve the working of the refinery by completion of major overhaul and modifications in the Kerosene Refining Unit, increasing the number of rail tank-wagons for the product off-take and improving water supply arrangements.

NUNMATI REFINERY PRODUCTS SOLD TO FOREIGN OIL COMPANIES

407.  $\begin{cases} \text{Shri Bhupesh Gupta:} \\ \text{Dr. A. Subba Rao:} \end{cases}$ 

Will the Minister of Petroleum and Chemicals be pleased to state:

- (a) whether the agreements under which the Nunmati refinery products are sold by the Indian Oil Company to the foreign oil companies in the country have been reviewed;
- (b) if so, whether the agreements have revealed a number of loopholes which have resulted in heavy loss to the Indian Oil Company;

- (c) whether these loopholes include (i) lower basic cost structure, and (ii) incorporate marine freight incorporated into the price structure; and
- (d) if so, the exact under-estimations?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR): (a) and (b) The disposal of Nunmati Refinery products by the Indian Oil Company and by the foreign oil companies was arranged under an agreement with those companies, for exchange for some products and for out-right sale of others. The terms were settled to the best mutual interest of the refinery and the oil companies, taking into account the price formula and other relevant considerations. In the circumstances in which the arrangements were made, it cannot be said there were loopholes which would cause avoidable loss. New product exchange arrangements between the Indian Oil Company and the private oil companies are being negotiated in the context of products from Barauni Refinery becoming available in the near future.

- (c) No, Sir, the elements of basic cost and marine freight are calculated on the basis of the principles laid down by the Oil Prices Enquiry Committee.
  - (d) Does not arise.

# COMMITTEES UNDER THE EDUCATION MINISTRY

SHRIMATI TARA RAMA-CHANDRA SATHE: 408. SHRI M. C. SHAH: SHRI SITARAM JAIPURIA: SHRI M. P. BHARGAVA:

Will the Minister of Education be pleased to state:

(a) the total number of committees functioning and newly set up by his Ministry during the years 1960-61, 1961-62 and 1962-63 and upto December 1963;

- (b) the names of committees which have recently been wound up;
- (c) the total expenditure incurred yearwise by way of Travelling Allowance and Daily Allowance etc., on the Members of these committees during the above period;
- (d) the expenditure likely to be saved each year as a result of the abolition of the committees;
- (e) the number of members, officials and non-officials, separately, serving on these committees; and
- (f) the number of committees which submitted their reports in 1963?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) to (f) The information is being collected and will be laid on the Table of the House in due course.

## जैसव एंड कम्पनी का मैनेजिंग बोर्ड

४०६. श्री राम सहाय : क्या इस्पात, स्नान श्रीर भारी इंजीनियरी के मंत्री यह बताने की कृषा करेंगे कि मेमर्स जैमप एंड कम्पनी लिमिटेड, कलकत्ता के मैंनेजिंग बोर्ड में कौन-कौन व्यक्ति किस किस पद पर काम करते हैं?

†[MANAGING BOARD OF JESSOP & Co.

409. SHRI RAM SAHAI: Will the Minister of STEEL, MINES AND HEAVY ENGINEERING be pleased to state the names of persons serving in different capacities on the Managing Board of M|s Jessop & Co., Limited, Calcutta?]

इस्पात, खान ग्रोर भारी इंजीनियरी के मंत्रालय में उपमंत्री (श्री पी० सी० सेठी): सर्वश्री जेसप एंड कम्पनी के प्रवन्ध मण्डल में भिन्न-भिन्न पदों पर काम करने वाले ज्यक्तियों के नाम संलग्न सूनी में दिए गए हैं।

### सूची

श्री ए० के० चन्दा, ग्रध्यक्ष ।

- श्री सी० इ० कारगिन, प्रबन्ध-निदेशक, तकनीकी-निदेशक।
- ३. श्री के० एम० बामू, सचिव।
- ४. श्री बी० डी० कलेलकर, तक**नीकी** निदेशक ।
- ५. श्री वी० के० पाखरस्ट, तकनीकी निदेशक ।
- श्री एम० लाल, स्दस्य, तकनीकी निदेशक।
- ७. श्री इ० डब्ल्यु० म्राईसक, तकनीकी निदेशक ।
- प्री पी० के० बर्धन, वित्तीय नियंत्रक ।
- ह. श्री के० सी० मेतरा, भारत जीवन बीमा निगम का प्रतिनिधि।
- सचिव, उद्योग विभाग, पश्चिमी बंगाल सरकार ।

†[The DEPUTY MINISTER IN THE MINISTRY OF STEEL, MINES AND HEAVY ENGINEERING (SHRI P. C. Sethi): A list showing the names of persons serving in different capacities on the Board of Management of Messrs. Jeessop & Company Limited, is attached.

### LIST

- 1. Shri A. K. Chanda, Chairman.
- 2. Mr. C. E. Cargin, Managing Director, Technical Director.
  - 3. Shri K. S. Basu, Secretary.
- 4. Shri B. D. Kalelkar, Technical Director.
- 5. Shri V. K. Pankhurst, Technical Director.
- 6. Shri M. Lall, Member, Technical Director.
- 7. Shri E. W. Issacs, Technical Director.